CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 2/GT/2024

Subject : Petition for approval of tariff of Nabinagar Super Thermal Power Station Stage-I (3x660 MW) for the period 2019-24.

- Petitioner : NTPC Limited
- Respondents : BSPHCL and 6 others

Date of Hearing : 8.5.2025

- Coram : Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
- Parties Present : Shri Venkatesh, Advocate, NTPC Shri Nihal Bharadwaj, Advocate, NTPC Ms. Manu Tiwari, Advocate, NTPC Shri Parimal Piyush, NTPC Shri Siddhant Pradhan, NTPC Ms. Rohini Prasad, Advocate, BSPHCL

Record of Proceedings

During the hearing, the learned counsel for the Petitioner submitted that since pleadings and submissions are complete in the matter, the Commission may reserve its order.

2. The learned counsel for the Respondent, BSPHCL, referred to the written note of submissions and made detailed oral submissions, mainly on the reasons furnished by the Petitioner, for the delay in completion of the project.

3. The Commission, after hearing the parties, reserved its order in the petition.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)